

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the **18TH** day of **JANUARY, 2019**.

ORIGINAL APPLICATION NO. 512 OF 2011

HON'BLE MR MOHD JAMSHEDE, MEMBER (A).

1. Km. Reenu daughter of Late Babu Lal, Resident of village Ballampur, and District Jhansi. Presently residing in the case of Sri Prakash Ahirwar, resident of village and post office Raksha, Punawali Road, District Jhansi.

.....Applicant.

VERSUS

1. Union of India, through its General Manager, North Central Railway, Jhansi.
2. Divisional Railway Manager (Personnel), North Central Railway, Jhansi.
3. Senior Section Engineer (South), Pathway, North Central Railway, Jhansi.
4. Chief P.W.I. (South), North Central Railway, Jhansi.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri A K Pandey

O R D E R

None appeared for the applicant even on the revised call.

2. Since last two dates i.e., 12.10.2018 and 07.12.2018, nobody is appearing on behalf of the applicant.

3. It seems that the applicant has lost interest in pursuing this case.

Accordingly, the OA is dismissed in default and for non prosecution.

(MOHD JAMSHEDE)
MEMBER-A

Arun..